GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4349 ANSWERED ON:06.12.2010 N VISUALLY IMPAIRED PERSONS Ray Shri Rudramadhab

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the policy/guidelines formulated for the visually impaired persons in respect of recruitment in the Civil Services;
- (b) the number of persons who have qualified such examination but yet to offer appointment during the last three years and the current year;
- (c) the reasons for delay in offering appointment; and
- (d) the steps proposed to make the system more exam friendly for such candidates?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) Recruitment of Visually Impaired Persons in the Civil Services is governed by `The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. As per Section 33 of the said Act, it is incumbent upon the Government to appoint in every establishment such percentage of vacancies not less than 3% for persons or class of persons with disability in the posts identified for each of the following disabilities: -
- (i) Blindness or low vision
- (ii) Hearing Impairment, and
- (iii) Locomotor Disability or Cerebral Palsy

Civil Services Examination (CSE) is conducted by Union Public Service Commission (UPSC) as per CSE Rules notified from time to time and inter-alia recommends candidates with disabilities under all the three categories against the vacancies reported by respective Cadre Controlling Authorities participating in the Civil Services to them. Thereafter, Department of Personnel and Training keeping the physical and functional requirement of the post in view allocates services to such candidates as recommended by UPSC and in case any candidate is allocated to IAS, his cadre allocation is also done by this Department.

- (b) As on date all the candidates with disabilities who have qualified Civil Services Examination and recommended by UPSC have been allocated service.
- (c) & (d) There is no delay in offering appointment to candidates with disabilities category who have been declared as qualified in the Civil Services Examination held by UPSC.